

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

T.P No. 142/KB/2016  
(C.P-31/2003)

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

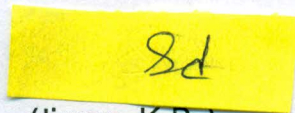
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>th</sup> November 2017, 10.30 A.M**

|                     |  |   |                     |
|---------------------|--|---|---------------------|
| Name of the Company |  | Shri Binod Kumar Kasera-Versus-Nandlal & Sons Tea Traders Pvt Ltd. & Ors. |                     |
| Under Section       |  | 397/398   |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of  | Signature with date |

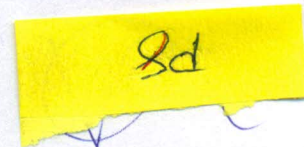
**ORDER**

No one is present from either side.

List on 10/01/2018.



(Jinan K.R.)  
Member (J)



(V.P.Singh)  
Member (J)